

6423

6424

LOK SABHA

Thursday, 26th April, 1956

The Lok Sabha met at Half Past Ten of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

11-34 A.M.

ESTIMATES COMMITTEE

TWENTY-FIFTH REPORT

जी० बी० जी० मेहता (गोहिलवाड) : मैं रेल्वे मंत्रालय सम्बन्धी एस्टीमेट कमेटी (प्राक्कलन समिती) की २५वीं रिपोर्ट को पेश करता हूँ।

RULES COMMITTEE

THIRD REPORT

Sardar Hukam Singh (Kapurthala—Bhatinda) : I beg to move :

"That this House agrees with the Third Report of the Rules Committee laid on the Table of the House on the 25th April, 1956."

Mr. Speaker : Motion moved :

"That this House agrees with the Third Report of the Rules Committee laid on the Table of the House on the 25th April, 1956."

Shri Kamath (Hoshangabad) : I rise to a point of order. I rise with considerable trepidation because, at the back of my mind is the apprehension, Mr. Speaker, that whatever I say or the language in which I couch my thoughts and arguments might be adjudged unparliamentary or improper by certain standards of dignity, decency and decorum.

Mr. Speaker : This preamble is unnecessary. Who is going to adjudge? It is wrong. Is the hon. Member suggesting to the Speaker that he must be care-

ful when he says that the Member should not use certain words and that those words are not proper? All this preamble is unnecessary. The hon. Member will kindly resume his seat if he is not familiar with the proper language of expression.

Shri Kamath : I am not familiar with the standards....

Mr. Speaker : If he is not familiar, he ought to choose between two courses.

Shri Kamath : In my parliamentary experience and with my knowledge of other Parliaments also, I would say that.....

Mr. Speaker : That is another matter. He ought not bring all those things here. What is the matter on which he wants to speak now?

Shri Kamath : It is a very important matter. I hope you will appreciate it by and by and I hope the House also will appreciate it. My hon. friend, Sardar Hukam Singh, has moved this motion. I am sure there is complete unanimity or agreement in this House on....

Mr. Speaker : Points of order are raised by merely stating the points. Then, if I want further elucidation, I will ask the hon. Member to explain the point. What is the point of order now?

Shri Kamath : I hope that the House would agree that the report presented to the House should be a correct factual report.

Mr. Speaker : That observation also is not necessary. What is the point of order?

Shri Kamath : The point of order is that the report submitted to the House today is not a correct report, and the proceedings of the Committee, in so far as they relate to those of us who were invited to be present and those of us who moved amendments to the rules,—I am referring especially to rule 167—are not correct.

Mr. Speaker : The hon. Member has tabled an amendment. If he wants to